

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP No. 223/2008

in

OA No. 2954/2003

New Delhi this the 31st day of July, 2008

Hon'ble Mr. Justice M. Ramachandran, Vice Chairman(J)
Hon'ble Dr. Veena Chhotray, Member (A)

1. Bachu Ram, Safaiwala, Group D
2. Eric Messey, Clerk, Group C
3. Prem Kumar, Mali, Group D
4. Rajan Yadav, Clerk, Group C
5. Syam Lal, Mali, Group D
6. Ramesh Kumar, Masalchi, Group D
7. Vikram, Safaiwala, Group D
8. Deep Chand, Cook, Group C
9. Vijay Kumar, Waiter, Group D
10. Sanjay Kumar, Waiter, Group D
11. Sanjay Martin, Waiter, Group D
12. Praveen Kumar, Tennis Maker, Group D
13. Patric Burman, Barman, Group D

... Applicants

(By Advocate Shri E.J. Varghese)

VERSUS

1. Shri Shekhar Dutt,
Secretary,
Ministry of Defence, Govt. of India,
New Delhi, North Block, New Delhi.
2. Major General KJS Oberoi,
Chairman, GOC, Delhi Area,
Delhi Cantt-1100010

[Signature]

-2-

3. Colonel Prem Kumar,
Honorary Secretary,
Taurus Officers Institute,
2/The Mall, Delhi Cantt.110010

... Respondents

(By Advocate Sh. Ankur Chhibber proxy for Ms. Jayoti Singh)

O R D E R (ORAL)

(Hon'ble Mr. Justice M. Ramachandran, VC(J) :

It is submitted on behalf of the respondents that the order of the Tribunal has been complied with. However both the parties refer to RA, which is pending, before the Hon'ble Supreme Court.

2. Therefore in the aforesaid circumstances, we do not think it is necessary to continue with hearing of this CP. Application is closed but with liberty to applicant to move appropriately as and when need arises. Notices to respondents are discharged.

veenachhotray
(Dr. Veena Chhotray)
Member (A)

M. Ramachandran
(M. Ramachandran)
Vice Chairman (J)

'mk'